

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1413  
ANSWERED ON:22.03.2012  
PPP FOR ACQUIRING FERTILIZER MINERAL ASSETS ABROAD  
Natarajan Shri P.R.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government panel headed by the Secretary of the Mines' Ministry has recommended for a Public-Private Partnership for acquiring fertilizer mineral assets abroad during the Twelfth Five Year Plan period;
- (b) if so, the details thereof and the reasons therefor;
- (c) the estimated funds likely to be invested by the public and private sector for the said purpose; and
- (d) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b): In the Working Group Report on Mineral Exploration and Development (other than Coal and Lignite) for the XIIth Five Year Plan submitted by the Ministry of Mines to the Planning Commission for the Mineral Sector, the report by the Sub-Group-II on "Strategy based upon the demand and supply for Mineral Sector" recommends that a concentrated effort should be made by making consortium of public, private companies to acquire assets abroad specifically in the countries like Uzbekistan, Jordan etc, and has proposed creation of a new Central Scheme in the XII Plan with fund requirement of Rs. 1000 crore.

(c)&(d): The fund allocation for the scheme is subject to deliberation in the Planning Commission and thus the time frame for commencement can not be indicated at present.